

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13027/02/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, Dated 31<sup>st</sup> March, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Krushna Ram Mohapatra, (ii) Jatindra Prasad Das and (iii) Dr. Durga Prasanna Choudhury, Additional Judges of the Orissa High Court, to be Judges of the Orissa High Court with effect from the date they assume charge of their respective offices.

*my*  
*31/3/2017*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
FARIDABAD

No. K. 13027/02/2016-US.II

Dated 31.03.2017.

Copy to:-

1. S/Shri Justices (i) Krushna Ram Mohapatra, (ii) Jatindra Prasad Das and (iii) Dr. Durga Prasanna Choudhury, Additional Judges, Orissa High Court, Cuttack.
2. The Secretary to the Governor of Odisha, Bhubaneswar.
3. The Secretary to the Chief Minister of Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 23382978